NATIONAL COMPANY LAW APPELLATE TRIBUNAL

$\underline{\mathbf{6^{TH}}\ FLOOR,EZHILAGAM\ ANNEXE\ BUILDING,CHEPAUK,CHENNAI,TAMILNADU}$

DAILY CAUSE LIST DATED 12.04.2021 (MONDAY) CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App	Oyster Medisafe Private Limited	NPS Chawla	D.V.K.
	(AT) (CH)	Vs	V.	Phanindra
	No. 12/2021	Sridhar Vasireddy & 2 others	Venkadasalam	

For Admission (After Notice)

ĺ	2.	Comp App.	Oyster Medisafe Private Limited	NPS Chawla	D.V.K.
		(AT) (CH)	Vs	V.	Phanindra
		No. 08/2021	Sridhar Vasireddy & 2 others	Venkadasalam	

For Hearing

3.	Comp. Appl	Ramasamy Palaniappan	S.Varsha	T. Ravichandran		
	(AT) (Ch)	Vs	Sanjesh	R1 & R3		
	(Ins) 19/2021	Radhakrishnan Dharmarajan & 2	Mahalingam	E. Hariharan –		
		others	-	R2		
4.	Comp. Appl	Chandrasekaran	Naveen Kumar	T. Ravichandran		
	(AT) (Ch)	Vs	Murthy	R1 & R3		
	(Ins) 20/2021	Radhakrishnan Dharmarajan & 2	G. V. Mohan	E. Hariharan –		
		others	Kumar	R2		

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By the order of Hon'ble Member (J) -sd/-

(Chennai Bench)